

Habeas corpus : a writ to a jailor to produce a prisoner in person before the court and to state the reasons for detention [art. 32(2), Const.] बंदी प्रत्यक्षीकरण (हैबियस कार्पस)

habit : a settled disposition or tendency to act in a certain way especially one acquired by frequent repetition of the same act [s. 7, ill. (c), Indian Evidence Act] आदत ; अभ्यास

habitation : [s. 10, Indian Succession Act] आवास

habits, dissipated : अपव्ययी आदतें

habits, extravagant : अपरिमित आदतें

habits, incipient : सहज स्वभाव

habits of action : क्रियामूलक आदतें

habitual : doing by force of habit or constantly or repeatedly [s. 110, Cr. P.C.] आभ्यासिक

habitual defaulter : आभ्यासिक व्यतिक्रमी

habitual indebtedness : आभ्यासिक ऋणग्रस्तता

habitual offender : a person who is persistently leading a dishonest and criminal life [s. 110, Cr. P.C.] आभ्यासिक अपराधी

habitual receiver : a person who receives constantly or repeatedly आभ्यासिक प्रापक

habitual robber : [second sch., form No. 16, Cr. P.C.] आभ्यासिक लुटेरा

habitually committing dacoity : [s. 400, I.P.C.] अभ्यासतः डकैती करना

habitually negligent : by habit negligent; persistently negligent [s. 14, ill., Indian Evidence Act] अभ्यासतः उपेक्षावान

habitually resident : [art. 366(2), Const.] साधारणतया निवासी

Hackney Carriage : [s. 2, Hackney Carriage Act] भाडागाडी

haemoglobinopathies : [s. 2(k), Pre-Natal Diagnostic Techniques (Regulation and Prevention of Misuse) Act] हीमोग्लोबिन विकृतियां

haemorrhage : a discharge of blood रक्तस्राव

Hague Convention respecting the law and customs of war on land : [IIIrd sch., art. 135, Geneva Conventions Act] भूमि पर युद्ध की विधि और रूढ़ियों की बाबत हेग कन्वेंशन

half average pay : अर्ध औसत वेतन

half-blood : two persons are said to be related to each other by half blood when they are descended from a common ancestor but by different wives [s. 3(1)(e), Hindu Succession Act and s. 2, expln. II, Special Marriage Act] अर्धरक्त

half-brother : a brother by one parent only अर्धरक्त भाई

half holiday : आधी छुट्टी

halfmast : झुका

half-monthly payments : अर्ध-मासिक संदाय

half or uterine blood : (see 'half blood' and 'uterine blood') [s. 2, expln. (a), Special Marriage Act] अर्ध या एकोदर रक्त

half pay : अर्ध वेतन

half pay component : अर्ध वेतन अंश

half pay leave : अर्ध वेतन छुट्टी

half pay leave due : प्राप्य अर्ध वेतन छुट्टी

half-sister : a sister by one parent only अर्धरक्त-बहिन

half squadron : [s. 89(1), Army Act] अर्ध स्ववाड्डन

half timer : अर्ध कालिक

Halftone Engraver : हाफटोन एन्ग्रेवर

half-way home : [s. 3(3), expln., Mental Health, Act] स्वास्थ्य विश्राम गृह

half-yearly account : अर्धवार्षिक लेखा

half-yearly rests : rests for every half year [s. 23(f), Indian Trusts Act] अर्धवार्षिक विराम

hall : a large building in a university meant mainly for the residence of students [s. 2(j), University of Hyderabad Act] छात्र निवास ; हाल

hall jamadar : हाल जमादार

halt : विराम

Halt Conductor : व्यवधान कंडक्टर

halting allowance : an allowance for stopping विराम भत्ता

halting expenses : ठहरने का व्यय

halting station : [s. 11, Motor Transport Workers Act] विराम स्टेशन

Hammerman : हथौड़ेवाला ; हथौड़िया

hand : 1. terminal part of human arm beyond wrist [sch., Personal Injuries (Compensation Insurance) Act] हाथ ; 2. a person employed; employed worker [s. 15(2), Workmen's Compensation Act] जन

hand and seal : [art. 124(2), Const.] हस्ताक्षर और मुद्रा

hand barrows : [r. 117, 6(3), Red Tariff No. 19] ठेला

hand-bill : a small printed bill or announcement usually for distribution by hand [s. 127A(3)(b), Representation of the People Act, 1951] हैंडबिल

hand book : पुस्तिका ; हस्तक

hand delivery, by : दस्ती परिदान करके

hand grenade : a grenade to be thrown by hand [s. 2(1)(e)(i), Arms Act] हैंड ग्रेनेड

handhold : [s. 21(1)(vi), Factories Act] हत्था

hand in : under control हस्तगत ; हाथ में

handnote : a promissory note रूक्का (हैंडनोट)

hand of the judge, under the : [Or. 21, r. 7, C.P.C.] जिस पर न्यायाधीश के हस्ताक्षर हों

hand over the proceeds : [s. 9(4), Industries (Development and Regulation) Act] आगम सौंप देना

Hand Press Operator (Hand Pressman) : हाथ छपाईकार

hand-rail : [s. 18(b), Railways Act] डंडहरा

hand receipt : दस्ती रसीद

hand, under my : [sch. I, app. B., No. 13, C.P.C.] मेरे हस्ताक्षर से

handed to the proper service : [IIInd sch., art. 35, Geneva Conventions Act] समुचित सेवा में सौंपा गया

handicapped : 1. a person with physical disability that limits the capacity to work and puts him to disadvantage असुविधायस्त ; 2. [s. 3(2)(ii), Medical Termination of Pregnancy Act] विकलांग

handicapped dependant : [s. 80D(1), Income-tax Act] असुविधायस्त आश्रित

handicraft : [s. 2(h), prov (iii), Trade Unions Act] हस्तशिल्प ; दस्तकारी

handle : 1. to touch, feel छूना ; छूकर देखना ; 2. to manage in using with the hands (as a spade or a weapon) हाथ से उपयोग करना ; हथालना ; 3. to manage, to cope with, control or direct (staff or a company) प्रबंध करना ; नियंत्रण करना ; संभालना ; 4. to deal with, dispose of (work etc.) निपटाना ; 5. to trade in, to engage in buying and selling व्यापार करना ; क्रय-विक्रय करना ; 6. to move, carry, store or arrange (material) हटाना ; उठाना-धरना ; लादना ; उतारना ; जमा कर रखना ; 7. to deal with (as in case of money or cash) लेन-देन करना ; 8. to operate by hand (a machine or instrument) हैंडल करना ; हथालना

handling : [sch., art. 11, Indian Carriage of Goods by Sea Act] उठाई-धराई ; [s. 6(3)(b), Oil Industry (Development) Act] हैंडलिंग

handling charges : चढाई-उतराई प्रभार

handling in : [s. 2(f), expln. 2(i), Motor Transport Workers Act] सौंपना

handling of aircraft : [s. 64(a), Air Force Act] वायुयान का हथालना

handling of cargoes : [s. 9(1), National Waterway (Allahabad-Haldia Stretch of the Ganga-Bhagirathi-Hoogly River) Act] स्थोरा की उठाई-धराई

handling of commodities/goods : वस्तुओं/माल की उठाई-धराई

handling of statistical data : सांख्यिकी/आंकड़ों संबंधी कार्य

handloom : [s. 2(d), Khadi and Village Industries Commission Act] हथकरघा

handloom cloth : [s. 2(c), Khadi and Other Handloom Industries Development (Additional Excise Duty on Cloth) Act] हथकरघा कपड़ा

handloom industry : [s. 2(d), Khadi and Other Handloom Industries Development (Additional Excise Duty on Cloth) Act] हथकरघा उद्योग

Handloom inspector : हथकरघा निरीक्षक

handrails : [s. 32(a), Factories Act] रेलिंग ; [s. 13(c), Indian Railways Act] डंडहरे

handwriting : the cast or form of writing peculiar to each hand or person; something written by hand [s. 67, Indian Evidence Act] हस्तलेख

handwriting expert : हस्तलेख विशेषज्ञ

hanks : circular loops or coils especially of yarn अट्टियां

haphazard development : [Introduction, 1st para, National Capital Region Planning Board Act] अव्यवस्थित विकास

happen : to occur [s. 92, ill. (j), Indian Evidence Act] घटित होना ; होना

happen, which must : [s. 19, T.P. Act] जो अवश्यंभावी है ; जिसका होना अवश्यंभावी है

happening of a specified event : [s. 46(2)(e), Gift-tax Act] विनिर्दिष्ट घटना का घटित होना

happening of a specified uncertain event : [s. 21, T.P. Act] विनिर्दिष्ट अनिश्चित घटना का घटित होना

happening of an event : [s. 19, T.P. Act] घटना का घटित होना

happening of cause : [s. 377(6), Companies Act] हेतुक का घटित होना

harassment : [s. 498(a), I.P.C.] तंग करना ; उत्पीड़न ; संतापन

harbour : 1. a place of shelter for ships, specially where they may lie sheltered by the shore or by works extended from it [s. 32, ill. (d), Indian Evidence Act] बंदरगाह ; 2. to give shelter to [s. 52A, I.P.C.] संश्रय देना

harbour a person : [s. 3(1)(v), Conservation of Foreign Exchange and Prevention of Smuggling Activities Act] व्यक्ति को संश्रय देना

harbour and river ferries : [s. 115VD(v), Income-tax Act] बंदरगाह और नदी नौघाट

harbour craft : [s. 2, Coasting Vessels Act] बंदरगाह-यान

harbour dues : बंदरगाह देय

harbour master : [s. 3(33), General Clauses Act] बंदरगाह मास्टर

harbour wall berth : [sch. II, item (vii)(c), Workmen's Compensation Act] बंदरगाह भित्ति बर्थ

hard and fast rules : पक्के नियम

hard cash : नकदी

hard coke : [s. 2(b), Coking Coal Mines (Emergency Provisions) Act] हार्डकोक

hard currency area : दुर्लभ मुद्रा-क्षेत्र

hard labour : hard bodily labour (imposed upon certain class of criminals during their terms of imprisonment) [s. 53, (fourthly), I.P.C.] कठोर श्रम

hard manual labour : [s. 71A(d), Indian Railways Act] कठोर शारीरिक श्रम

hardly : मुश्किल से

hardness test : कठोरता परीक्षण

hardship : suffering; privation [s. 20(12)(b), Specific Relief Act] कष्ट ; कठिनाई

hardware : [s. 2(ze), Information Technology Act] हार्डवेयर

hardware units : धातु-वस्तु एकक

harm : 1. evil (physical or otherwise) as done or suffered [s. 81, I.P.C.] अपहानि; अपहानि करना

harm reputation : ख्याति की अपहानि करना

harmful : that which causes harm; damaging अपहानिकर; हानिप्रद

harmful publication : a publication that hurts the reputation of some other person [title, Young Persons (Harmful Publications) Act] अपहानिकर प्रकाशन

harmful to business : [s. 217(2), Companies Act] कारबार के लिए हानिप्रद; कारबार के लिए अपहानिकर

harmonious development : [long title, Bureaus of Indian Standards Act] सामंजस्यपूर्ण विकास

harmonious interpretation : सामंजस्यपूर्ण निर्वचन

harmonized construction of the provisions of the Act : अधिनियम के उपबंधों का सामंजस्यपूर्ण अर्थान्वयन

harmonized policy : [long title, National Capital Region Planning Board Act] सामंजस्यपूर्ण नीति

harness : [s. 6(d), Hackney Carriage Act] साज-सज्जा

harvest : [s. 61, C.P.C.] फसल

has bearing on the interpretation : निर्वचन पर प्रभाव पड़ता है ; निर्वचन से संबंधित है

has become liable to forfeiture : [s. 128(2)(f)(ii), C.P.C.] समपहरणीय हो गई है

has reason to believe : विश्वास करने का कारण है; विश्वास करने का कारण रखता है

has taken or is about to take steps : [s. 18(1), Arbitration Act] कदम उठाए हैं या ऐसा करने वाला है

hash : [s. 3(2), Information Technology Act] हूतान्वेषण

hash function : [s. 3(2), expln., Information Technology Act] हूतान्वेषण फलन

hatch : the covering of a hatchway, a small gate [sch., pt. II, item I(iii), Commercial Documents Evidence Act] डेकद्वार

hatch covering : an arrangement for covering and protecting hatchway or other deck covering [s. 5(1)(g), Indian Dock Labourers Act] हैच छादन

haulage charges : [s. 2(a)(i), Railway Passenger Fares Act] कर्षण प्रभार

haulage road : a passage in a coal mine along which coal is transported [s. 57(q), Mines Act] कर्षण मार्ग

hauling : खिंचाई

have effect accordingly, shall : [s. 9(1), *Metal Corporation of India (Acquisition of Undertaking) Act*] का तदनुरूप प्रभाव होगा

have the same force and be subject to the same conditions, shall : [Or. 21, r. 50(3), *C.P.C.*] प्रभाव वही होगा और उन्हीं शर्तों के अधीन रहेगा

Havildar and Dafadar : [s. 5(1), *Assam Rifles Act*] हवलदार और दफादार

Havildar Compounder : [sch., item 2, *Assam Rifles Act*] हवलदार कंपाउंडर

Havildar Major : [s. 5(1), *Assam Rifles Act*] हवलदार मेजर

having admiralty jurisdiction, court : [s. 3, *Colonial Courts of Admiralty (India) Act*] नावधिकरण विषयक अधिकारिता वाला न्यायालय

having authority to arrest : गिरफ्तार करने के लिए प्राधिकृत ; गिरफ्तार करने के प्राधिकार वाला

having background of : का ज्ञान हो; की जानकारी हो

having bearing upon : [s. 19(3), *Navy Act*] से संबद्ध; से संबंधित

having been enjoined by public servant : [s. 291, *I.P.C.*] लोक सेवक द्वारा व्यादिष्ट किए जाने पर

having been reserved for the consideration of the President : [art. 31C, prov., *Const.*] राष्ट्रपति के विचार के लिए आरक्षित रखी गई है

having regard to all the circumstances : [s. 3, *Obstructions in Fairways Act*] सभी परिस्थितियों को ध्यान में रखते हुए

having regard to the age of the recipient : [s. 10(10A)(ii)(b), *Income-tax Act*] प्राप्तकर्ता की आयु को ध्यान में रखकर

having regard to the ordinary course of trade : [s. 18(2)(b), *Foreign Exchange Regulation Act*] व्यापार के मामूली अनुक्रम को ध्यान में रखते हुए

having taken note of : को ध्यान/दृष्टि में रखकर

having the custody of records : अभिलेखों को अभिरक्षा में रखने वाला

having the effect : [s. 12, *Industrial Employment (Standing Orders) Act*] प्रभाव रखने वाला; प्रभाव वाला

having the force of law : [s. 100(1)(a), *C.P.C.*] विधि का बल रखने वाली

hawk : [s. 120 A(1), *Indian Railways Act*] फेरी लगाना ; फेरी लगाकर बेचना

hawking articles for sale : [sch., item 12, *Fort William Act*] वस्तुओं को बिक्री के लिए फेरी लगाकर बेचना

hazard to the community, without : [s. 123(1), *Cr. P.C.*] समाज को परिसंकट में डाले बिना

hazardous : fraught with hazard of risk; perilous [s. 2(3), *Workmen's Compensation Act*] परिसंकटमय; परिसंकटग्रस्त; जोखिमवाला

hazardous employment : [art. 24, *Const.*] परिसंकटमय नियोजन

hazardous goods : [s. 31(3), *Customs Act*] परिसंकटमय माल

hazardous to the community : [s. 110(g), *Cr. P.C.*] समाज के लिए परिसंकटमय

head : 1. a man division of a writing; a topic [s. 2(b), *Cr. P.C.*] शीर्ष; 2. a chief or principal प्रधान; प्रमुख; अध्यक्ष; 3. the uppermost or foremost part of an animal's body सिर; सिरा

Head Assistant : प्रधान सहायक

Head Barman : प्रधान बारमैन

Head Block Instrument Mistry : प्रधान ब्लाक उपकरण मिस्त्री

Head Bromide Printer : प्रधान ब्रोमाइड मुद्रक

Head cash counter : प्रधान रोकड़ गणक

Head cash witness : प्रधान रोकड़ साक्षी

Head clerk : प्रधान लिपिक

Head Constable : [s. 4(2), *Prevention of Seditious Meetings Act*] हैड कांस्टेबल

head crane inspector : प्रधान क्रेन निरीक्षक

head design assistant : प्रधान डिजाइन सहायक

head despatcher : प्रधान प्रेषक

head draftsman : प्रधान प्रारूपकार

head estimator : प्रधान प्राक्कलक

Head Ferro Printer : प्रधान फेरो मुद्रक

Head Finger Print Examiner : प्रधान अंगुलीछाप परीक्षक

Head Fitter : प्रधान फिटर

headgear : सिर का पहनावा

head, group minor : ग्रुप लघु शीर्ष

head gunner : प्रधान गनर

Head light Inspector : अग्रदीप निरीक्षक

Head light repairer : अग्रदीप मरम्मतकर्ता

Head Lineman : प्रधान लाइनमैन

Head luggage clerk : प्रधान सामान लिपिक

Head Machine Operator : प्रधान मशीन प्रचालक

head, major : मुख्य शीर्ष

Head Master : प्रधान अध्यापक

Head Mate : प्रधान मेट

head, minor : लघु शीर्ष

Head Mistress : प्रधान अध्यापिका

head money : money paid for killing or capturing a person (as an outlaw), bounty [s. 49 (2), *Navy Act*] मर्तौत

head note : concise statement of the legal principles contained in a law report at the beginning शीर्ष टिप्पण; हैड नोट

head of account : लेखा शीर्ष

head of cattle, every : [s. 12, *Cattle-trepass Act*] प्रत्येक पशु

head of charge [s. 2(b), *Cr. P.C.*] आरोप का शीर्ष

head of department : 1. [s. 2(h)(ii), *Additional Emoluments (Compulsory Deposit) Act*] विभाग का प्रधान; 2. [sch., item 8, *Aligarh Muslim University Act*] विभागाध्यक्ष

head of department of studies : [sch., item 18(1)(iv), *Aligarh Muslim University Act*] अध्ययन विभाग का अध्यक्ष

head of diplomatic mission : राजनयिक मिशन प्रमुख; राजनयिक मिशन का प्रधान

head of the department, officer at the : one having the chief command of the department [s. 123, *Indian Evidence Act*] विभाग का प्रमुख आफिसर; विभाग का प्रधान अधिकारी

head of government : शासनाध्यक्ष

head of income : [s. 14, *Incomes-tax Act*] आय का शीर्ष

head of mission : [s. 8, *Diplomatic Relations (Vienna Convention) Act*] मिशन का प्रधान; मिशन का प्रमुख

head of office : [s. 4, *Public Accountants Default Act*] कार्यालय का प्रधान

head of revenue : राजस्व शीर्ष

head of school : [s. 2(k), *Delhi School Education Act*] विद्यालय का प्रधान

head of state : [s. 87A(2)(b), *C.P.C.*] राज्याधिपति; राज्याध्यक्ष

head of university : [s.11(2), North-Eastern Hill University Act] विश्वविद्यालय का प्रधान

head of village : गांव का मुखिया; गांव का प्रधान; ग्राम का ग्रामणी

head office : [s. 5(2), Trade and Merchandise Marks Act] मुख्य कार्यालय; प्रधान कार्यालय

head office expenditure : [s. 44(c), Income-tax Act] मुख्यालय व्यय

head office of the company : [s. 8, Companies Act] कंपनी का प्रधान कार्यालय; कंपनी का मुख्य कार्यालय

head parcel clerk : प्रधान पार्सल लिपिक

Head Passenger Attendant : प्रधान यात्री परिचर

Head Pilot : प्रधान पाइलट

Head Planner and Estimator : प्रधान योजनाकार और प्राक्कलक

head, principal : प्रधान शीर्ष

Head Procurement Clerk : प्रधान उपापन लिपिक

Head Punch Operator : प्रधान पंच प्रचालक

Head Reader : प्रधान वाचक

Head Shroff : प्रधान सर्गाफ

Head Signal Fitter : प्रधान सिगनल फिटर

Head Signaller : प्रधान सिगनलर

Head Stereo Typer : प्रधान स्टीरियो टाइपकर्ता

Head Storekeeper : प्रधान भंडारी

head-sub : उपशीर्ष

head, sub-major : उप मुख्य शीर्ष

head, technical section : प्रधान, तकनीकी अनुभाग

head telephone operator : प्रधान टेलीफोन आपरेटर

head ticket collector : प्रधान टिकट कलक्टर

Head Time Keeper : प्रधान टाइम कीपर

Head Track Recorder : प्रधान पथ-अभिलेखक

Head Train Clerk : प्रधान गाड़ी बाबू

Head Train Examiner : प्रधान गाड़ी परीक्षक

Head Transhipment Clerk : प्रधान स्थानांतरण लिपिक

Head Transit Clerk : प्रधान अभिवहन लिपिक

Head Translator : प्रधान अनुवादक

head verifier operator : प्रधान सत्यापक प्रचालक

Head Weighing Clerk : प्रधान तुलाई लिपिक

head works : a structure for controlling the quantity of water [s. 79(i)(c), Punjab Reorganisation Act] जलशीर्ष तंत्र

heading : 1. words placed at the head of a chapter, paragraph etc. [s. 5(b), Punjab Legislative Council (Abolition) Act] शीर्षक; 2. the front or top of anything [s. 2(1)(j), Trade and Merchandise Marks Act] सिरा

headman : [s. 32(8), ill.(i), Indian Evidence Act] ग्रामणी; [sch. 1, item (15)(a), Indian Stamp Act] मुखिया

Headquarter Paymaster : मुख्यालय वेतनपाल

headquarters : [s. 3(2), University of Hyderabad Act] मुख्यालय

headrace : [s. 21(1)(ii), Factories Act] आवाही कुल्या

headrace and tail race : the race or flume which brings water to a mill-wheel and the part of the mill-race below the wheel [s. 21(1)(ii), Factories Act] आवाही कुल्या और अंत कुल्या

health : soundness of the body [s. 144(1), Cr. P.C. and art. 25(1), Const.] स्वास्थ्य; आरोग्य

health and hygiene : [s. 16(1)(e), Orphanages and Other Charitable Homes (Supervision and Control) Act] स्वास्थ्य और स्वस्थवृत्त

health and strength of workers : [art. 39(d), Const.] कर्मकारों का स्वास्थ्य और शक्ति

health and well being : [s. 16(2)(a), Emigration Act] स्वास्थ्य और भलाई; स्वास्थ्य और कल्याण

health centre, primary : प्राथमिक स्वास्थ्य केंद्र

Health Department, Public : लोक स्वास्थ्य विभाग

Health, Ministry of : स्वास्थ्य मंत्रालय

Health Officer : स्वास्थ्य अधिकारी

health resort : आरोग्य धाम

Health Service Scheme, Contributory : अभिदायी स्वास्थ्य सेवा स्कीम

health visitor : स्वास्थ्य परिदर्शक/विजिटर

healthy use : [app. A., No. 24(4), C.P.C.] अच्छा उपयोग

hear any reference : [art. 145(3), Const.] किसी निर्देश की सुनवाई करना

hear appeals : [art. 145(1)(b), Const.] अपीलें सुनना

heard, be : [s. 38(2), Arbitration Act] सुना जाए

heard, desires to be : चाहता है कि उसे सुना जाए

heard in person, to be : स्वयं सुना जाए

hearing : 1. listening to pleadings, evidence and arguments especially in a court of law; the trial of a cause [s. 69A(10), T.P. Act and Or. 17, r. 2, C.P.C.] सुनवाई; 2. audition [s. 164(4), Cr. P.C.] सुनते हुए; श्रवणगोचरता; 3. the faculty or sense by which sound is perceived [s. 10B, expln., Workmen's Compensation Act] श्रवण शक्ति

hearing distance : [s. 177(f), Army Act] श्रवणगोचर दूरी

hearing, motion : a suggestion or proposal formally made to a deliberative assembly for an opportunity to be heard समावेदन की सुनवाई

hearing of appeal : [s. 11(3), Suits Valuation Act] अपील की सुनवाई

hearing of case : [s. 5, ill. (b), Indian Evidence Act] मामले की सुनवाई

hearing of suit : [s. 19(iii), Court-fees Act] वाद की सुनवाई

hearing, personal : hearing in person व्यक्तिगत सुनवाई

hearsay : that of which one has heard from another without himself having any direct knowledge thereof अनुश्रुति

hearsay evidence : evidence consisting of what the witness has heard others say of what is commonly said अनुश्रुत साक्ष्य

hearsay matters : [Or. 19, r. 3(2), C.P.C.] अनुश्रुत बातें

hearse van : शव वाहन

heat of passion : [s. 300, excep. (4), I.P.C.] आवेश की तीव्रता

heated substance : [s. 326, I.P.C.] तप्त पदार्थ

heavy calls : [s. 122, Indian Succession Act] भारी मांग

heavy engineering division : भारी इंजीनियरी प्रभाग

heavy equipment : भारी उपस्कर

heavy industry : भारी उद्योग

heavy machinery operator : भारी मशीनरी आपरेटर

heavy package : [s. 2(a), Marking of Heavy Packages Act] भारी पैकेज

heavy structural : [preamble, Alcock Ashdown Company Limited (Acquisition of Undertakings) Act] भारी संरचना

heavy water : water containing more than the usual proportion of heavy oxygen, heavy hydrogen or both especially water which is rich in deuterium भारी जल; भारी पानी

hectare : a measurement equal to one hundred acres (about 2.471 acres) [s. 1(4)(a), Plantations Labour Act] हैक्टर

hedge : [plaint 24, para, 2, C.P.C.] झाड़ी

hedging transaction : [s. 10(15)(iv), expln. 2, Income-tax Act] हानि से बचने के उपाय संबंधी संव्यवहार

heifer : [s. 71, Indian Forest Act] बछड़ी

heinous offence : crime which is wicked in a high degree [long title, Forfeiture Act] जघन्य अपराध

heir : a person who inherits or may by law inherit [s. 38, ill., T.P. Act] वारिस

heir apparent : a person whose right of inheritance is indefeasible, provided he outlives the ancestor [s. 6(a), T.P. Act] प्रत्यक्ष वारिस

heir-at law : a legal heir; an heir in whom intestate's real property as distinguished from his personal estate is vested by operation of law and not by will [s. 53(2), Estate Duty Act] विधि वारिस; विधिना वारिस

heir, female : नारी वारिस

heir in possession : सकब्जा वारिस

heirloom : [s. 5(1)(xiii), Wealth-tax Act] कुलागत वस्तुएं

heir, male : नर वारिस

heir, presumptive : an heir, whose right to an inheritance may be defeated by birth of a nearer relative संभावित वारिस

heir, right : the heir at common law as opposed to the heirs by special local customs [s. 93, Indian Succession Act] सही वारिस

held : 1. had the ownership or use of, as one's own धारित ; धृत्त ; 2. in reference to the decision of a court decided अभिनिर्धारित

held good : [s. 215(2), prov., Indian Succession Act] मान्य

held meeting : सभा/अधिवेशन आयोजन करना

held, shall not be : [s. 6(3), Interest Act] यह अर्थ नहीं लगाया जाएगा

Helminthiasis : कृमिरोग विज्ञानी

heliport : [s. 2(e), International Airports Authority Act] हेलीपत्तन

helper : 1. one who helps मददगार; 2. a labourer, who renders assistance to a senior artisan सहायक ; हैल्पर

hemorrhage : a discharge of blood रक्तस्राव ; खून का बहना

hemp : हैम्प; मांग

Her Majesty's Government : [s. 78(3), Indian Evidence Act] हर मजेस्टी की सरकार

heraldic : [s. 12(d), Geneva Conventions Act] दौल्य

herbage : herbs collectively [plaint 24, para 3, C.P.C.] हरियाली; घासपात

herd registration : यूथ रजिस्ट्री

hereafter : एतदपश्चात्; इसके पश्चात्

hereby : by this act or document [s. 2(a), T.P. Act] एतद्वारा; इसके द्वारा

hereditament : generally used as the widest expression for real property of all kind, employed in conveyance after the words 'land' and 'tenements' to include everything the nature or realty भू-संपत्ति

hereditary : descended or capable of descending from an ancestor to a descendent [s. 2(6), Registration Act] आनुवंशिक

hereditary allowance : [s. 2(6), Registration Act] आनुवंशिक भत्ता

hereditary office : [s. 16(3), Limitation Act] आनुवंशिक पद

herein contained : contained in this document इसमें अंतर्विष्ट; इसमें दी गई

herein provided : इसमें उपबंधित

hereinabove described : जिसका इसमें ऊपर उल्लेख किया गया है; इसमें ऊपर उल्लिखित

hereinafter : subsequent to the clause or covenant in which the word is used and in the same statute or document इसमें इसके पश्चात्

hereinafter following : इसमें इसके पश्चात् आने वाला

hereinafter provided : provided after this in this document इसमें इसके पश्चात् उपबंधित

hereinbefore : before, in this document इसमें इसके पूर्व; इसमें इसके पहले

hereto annexed : joined or appended to this; forming appurtenance of this इससे उपाबद्ध

heretofore : before this time इससे पूर्व

hereunder : इसके अधीन; इसके नीचे

heritability : [ch. 2, hdg., Delhi Apartment Ownership Act] दाययोग्यता

heritable : [s. 9(1), Mental Health Act] विरासतीय; [long title, Delhi Apartment Ownership Act] दाययोग्य

heritage : [art. 51A(f), Const.] परंपरा

heritage, dominant : the property for the beneficial enjoyment of which a right of easement exists. Thus an estate, the owner of which has, by virtue of this ownership, a right of way over another man's lands is called the 'dominant heritage' in respect thereof; and the land over which the right of way exists is called the 'servient heritage' [s. 4, Indian Easements Act] अधिष्ठायी संपत्ति; [s. 6(c), T.P. Act] अधिष्ठायी स्थल

heritage of India, cultural : [s. 14(2)(iii), Antiquities and Art Treasures Act] भारत की सांस्कृतिक विरासत

heritage, servient : [s. 4, expln., Indian Easements Act] अनुसेवी संपत्ति; अनुसेवी स्थल

hidden subsidy : अप्रकट आर्थिक सहायता

hide : [sch., item 5, Khadi and Village Industries Commission Act] चर्म; चमड़ा; to conceal; to keep out of sight छिपाना

Hide Development Officer : चर्म विकास अधिकारी

Hide Flaying Scheme : चमड़ा उतराई योजना

hides and skins : [s. 14(iii), Central Sales Tax Act] चर्म और खाल

hierarchy : a body of persons or things, ranked in grades, order or classes, one above another [art. 323B(3)(a), Const] उत्क्रम; अधिक्रम

high academic standing : 1. [s. 23(2)(a), North-Eastern Hill University Act] ऊंची शैक्षणिक प्रतिष्ठा; 2. [s. 14(2)(a), Jawaharlal Nehru University Act] विद्या के क्षेत्र में उच्च स्थान

High Commission : [s. 10(6)(ii), Income-tax Act] उच्च आयोग

High Commissioner : a representative of the government of one British Commonwealth country in the capital of another, with representational functions broadly similar to those of an ambassador [s. 86(4)(b), C.P.C.] उच्चायुक्त

High Commissioner of a Commonwealth Country : [s. 86(4)(b), C.P.C.] कामनवेल्थ देश का उच्चायुक्त

high contracting party : [s. 4(3), Indian Carriage by Air Act] उच्च संविदाकारी पक्षकार

high contracting party to the convention : [s. 7(1), Indian Carriage by Air Act] कन्वेंशन का उच्च संविदाकारी पक्षकार

high court : the high court of justice [s. 3(25), General Clauses Act and art. 112(3)(d)(iii), Const.] उच्च न्यायालय

high court of judicature : [s. 15, Waste Lands (Claims) Act] उच्च न्यायालय

high courts for States : [art. 214, margin, Const.] राज्यों के लिए उच्च न्यायालय

high courts for Union territories : [art. 241, margin, Const.] संघ राज्यक्षेत्रों के लिए उच्च न्यायालय

high courts to be courts of record : [art. 215, margin, Const.] उच्च न्यायालयों का अभिलेख न्यायालय होना

high prerogative writs : उच्च परमाधिकार रिट

high pressure boiler operator : उच्च दाब बायलर प्रचालक

high proficiency or degree of honour test : विशेष योग्यता या प्रवीणता उपाधि का परीक्षण

high rate of interest : [s. 16, ill. (d), Indian Contract Act] ब्याज की ऊंची दर

high road : [s. 403, ill. (a), I.P.C.] राज मार्ग

high seas : the sea or ocean lying outside the territorial waters or maritime belts of a country [s. 23, Extradition Act] खुला समुद्र

high standards of public taste : [s. 12(2)(c), Press Councils Act] लोक रुचि के उच्च स्तर

high water mark : उच्च ज्वार चिह्न

highway : a public road open to all passengers; the ordinary or main route by land or water [s. 392, I.P.C.] राजमार्ग

highway division : राजमार्ग प्रभाग

highway, public : [sch. 1, app. A, plaint 26, C.P.C.] लोक राजमार्ग

higher authority : उच्चतर प्राधिकारी

higher court : [s. 31(2), Cr. P.C.] उच्चतर न्यायालय

higher dignitaries : उच्चतर पदस्थ; उच्चतर प्रतिष्ठित व्यक्ति

higher learning : [s. 2(c), Jawaharlal Nehru University Act] उच्चतर विद्या

higher powers : उच्चतर शक्तियां

higher relative rank : [s. 3(24), Navy Act] आपेक्षिक उच्चतर रैंक

highest bid : [sch. 1, app. E, No. 29(3), C.P.C.] सबसे ऊंची बोली

highest bidder : [sch. 1, app. E, No. 29(3), C.P.C.] सबसे ऊंची बोली लगाने वाला

highest character : character of highest order [s. 114, ill. (b), Indian Evidence Act] अत्यंत ऊंचा शील ; अत्यंत ऊंचा चरित्र

highest civil court of appeal : [s. 3(25), General Clauses Act] अपील का सर्वोच्च सिविल न्यायालय

highest class : उच्चतम वर्ग

highest class of accommodation : सबसे ऊंची श्रेणी की जगह

highest court : सर्वोच्च न्यायालय

highest court of criminal appeal : [s. 2(e)(iii), Cr. P.C.] दंडिक अपील का सर्वोच्च न्यायालय

highest duty : [s. 4(2), Indian Stamp Act] अधिकतम शुल्क

highest grade, court of : सबसे ऊंची श्रेणी का न्यायालय

highest monthly production : [s. 6(2), Coking Coal Mines (Emergency Provisions) Act] अधिकतम मासिक उत्पादन

highest price : [s. 18 FE(5), Industries (Development and Regulation) Act] सबसे ऊंची कीमत

highest rank : [s. 130(1), Cr. P.C. and Or. 26, r. 19(2)(a), C.P.C.] उच्चतम पंक्ति; उच्चतम रैंक; उच्चतम ओहदा

highly detrimental : [s. 15(b), Industries (Development and Regulation) Act] अत्यंत हानिकर

highly improbable : very improbable [s. 114, ill. (b), Indian Evidence Act] अति अनधिसंभाव्य; अत्यंत अनधिसंभाव्य

highly probable : very probable [s. 11(2), Indian Evidence Act] अत्यंत अधिसंभाव्य; अति अधिसंभाव्य

highly skilled mechanic : अतिकुशल मैकेनिक

highly technical nature, evidence of a : अत्यंत तकनीकी प्रकृति का साक्ष्य

highly vulnerable to smuggling, area : [s. 9(1)(i), Conservation of Foreign Exchange and Prevention of Smuggling Activities Act] ऐसा क्षेत्र, जो तस्करी के लिए अधिक उपयुक्त है

hijacking : to steal something in transit हार्डजेक करना; [s. 3(1), Anti-hijacking Act] विमान अपहरण

hill allowance : पर्वतीय स्थान भत्ता

hill ridges : [sch., item 1(d), Scheduled Areas (Assimilation of Laws) Act] पहाड़ी श्रेणियां

hill station : पर्वतीय स्थान

hilly area : [s. 33A(iv), prov., Income-tax Act] पर्वतीय क्षेत्र ; पहाड़ी क्षेत्र

hinder : to put some obstacle in the path or interpose प्रतिबंधित करना ; प्रतिबंध करना ; प्रतिबाधित करना

hinder loading : [s. 5, prov., Inland Vessels Act] लदाई प्रतिबाधित करना

Hindi : [art. 343(1), Const.] हिंदी

Hindi Inspector : हिंदी निरीक्षक

Hindi Instructor : हिंदी शिक्षक

Hindi Morse Code Training : हिंदी मोर्स कोड प्रशिक्षण

Hindi Officer : हिंदी अधिकारी

Hindi Teacher : हिंदी अध्यापक

hindrance : obstacle [s. 41(d), Navy Act] प्रतिबाधा

Hindu Family Annuity Fund : हिंदू कुटुंब वार्षिकी निधि

Hindu law : [s. 53, C.P.C.] हिंदू विधि

Hindu religious institutions : [art. 25(2)(b), expln. II, Const.] हिंदुओं की धार्मिक संस्थाएं

Hindu undivided family : [s. 3(e), Additional Emoluments (Compulsory Deposit) Act and s. 7, Limitation Act] हिंदू अविभक्त कुटुंब

hire : 1. payment contracted to be made for the temporary use of anything [s. 157, I.P.C.] भाड़ा ; किराया ; 2. to take on hire [s. 73, ill. (b), Indian Contract Act] भाड़े पर लेना

hire, let to : [s. 23, ill. (k), Indian Contract Act] भाड़े पर देना ; किराए पर देना

hire or reward, for : [s. 2(35), Motor Vehicles Act] भाड़े या पारिश्रमिक पर

hire purchase : 1. a system by which a hired article becomes the property of the hirer after a stipulated number of payments [s. 3, Hire-Purchase Act] अवक्रय; भाड़ाक्रय; 2. to take on hire purchase system अवक्रय करना; भाड़ाक्रय करना

hire purchase agreement : [s. 161(2), 2nd prov., Representation of the People Act, 1951] अवक्रय करार ; भाड़ाक्रय करार

- hire purchase assets** : अवक्रय आस्तियां
- hire purchase daybook** : अवक्रय रोजनामचा
- hire purchase division** : अवक्रय प्रभाग
- hire purchase interest account** : अवक्रय ब्याज लेखा
- hire purchase ledger** : अवक्रय खाता
- hire purchase memoranda accounts** : अवक्रय ज्ञापन लेखे
- hire purchase payment** : अवक्रय संदाय
- hire purchase sales account** : अवक्रय विक्रय लेखा
- hire purchase stock account** : अवक्रय स्टॉक लेखा
- hire purchase stock schedule** : अवक्रय स्टॉक अनुसूची
- hire purchase trading account** : अवक्रय व्यापार लेखा
- hire purchaser** : अवक्रेता; भाड़ा क्रेता
- hire workmen** : to engage workmen for wages [s. 188(b), Indian Contract Act] कर्मकारों को भाड़े पर रखना
- hired labourer** : [s. 3(3), prov., Employment of Children Act] भाड़े का श्रमिक
- hirer** : [s. 2(e), Hire-Purchase Act] भाड़े पर लेने वाला
- hiring agreement or agreement for service** : [sch. I, item 33, Indian Stamp Act] भाड़ा संबंधी करार या सेवा के लिए करार
- his choice** : [art. 22(1), Const.] अपनी रुचि
- His Majesty in Council** : [art. 374(3), Const.] सपरिषद् हिज मजेस्टी
- His Majesty's High Court of Justice** : [s. 117(b), Presidency-towns Insolvency Act] हिज मजेस्टी का उच्च न्यायालय
- historical** : [s. 20(2)(ii), Antiquities and Art Treasures Act] इतिहास संबंधी; ऐतिहासिक
- historical importance** : [s. 11(2)(d), Delhi Urban Art Commission Act] ऐतिहासिक महत्व
- historical interest** : [s. 2(b)(iv), Ancient Monuments and Archaeological Sites and Remains Act] ऐतिहासिक महत्व; ऐतिहासिक अभिरुचि
- historical section** : ऐतिहासिक अनुभाग
- history** : इतिहास; इतिवृत्त
- history card** : वृत्तांत कार्ड
- history of services** : सेवाओं का इतिवृत्त
- history sheet** : इतिवृत्त
- hitherto made or hereafter to be made** : अब तक बनाई गई या इसके पश्चात् बनाई जाने वाली
- hoarding** : 1. to amass and deposit in secret, to store in excess [s. 110(f)(ii), Cr. P.C.] जमाखोरी; 2. a screen or board for display of bill, advertisement etc. [s. 11(2)(f), Delhi Urban Art Commission Act] विज्ञापन पट्ट
- hoarding and profiteering** : [s. 110(f)(ii), Cr. P.C.] जमाखोरी और मुनाफाखोरी
- hoarding, profiteering, black marketing** : [s. 3(2)(33), Defence and Internal Security of India Act] जमाखोरी ; मुनाफाखोरी ; चोरबाजारी
- hoist** : an elevator, lift etc. [s. 28(1)(a), Factories Act] उत्तोलक
- hoisting machine** : [s. 5(1)(h), Indian Dock Labourers Act] उत्तोलन मशीन
- hoistway** : [s. 28(1)(b), Factories Act] उत्तोलक मार्ग
- hold** : 1. to have or keep as one's own; to own as property; to be in possession or enjoyment of; to occupy an office [s. 13, Cr. P.C.] धारण करना; रखना; 2. the interior cavity in a ship or vessel (or lower deck) where the cargo is stored [s. 5(1)(d), Indian Dock Labourers Act] पेटा
- hold a joint interest** : [s. 6, expln. 1, Indian Partnership Act] संयुक्त हित रखना
- hold a seat** : स्थान धारण करना
- hold a trial** : [s. 40, Indian Evidence Act] विचारण करना
- hold and conduct the meeting** : [s. 167(1), Companies Act] अधिवेशन को आयोजित करना और संचालित करना
- hold and transfer movable or immovable property** : [s. 3(2), Charitable Endowments Act] जंगम या स्थावर संपत्ति धारण करना और अंतरित करना
- hold any assignment outside India** : [s. 9(1), Esso (Acquisition of Undertakings in India) Act] भारत के बाहर कर्तव्य धारण करना
- hold any property** : [s. 130, Indian Evidence Act] संपत्ति धारण करना
- hold commission in the army** : [s. 2(1)(f), Army Act] सेना में आयोग धारण करना
- hold correspondence** : [s. 35(b), Army Act] वार्ताचार करना; पत्राचार करना
- hold court martial** : सेना न्यायालय अधिविष्ट करना
- hold, deal with and enforce copyright** : [s. 41(2), Copyright Act] प्रतिलिप्यधिकार को धारण, व्यवहृत और प्रवर्तित करना
- hold in trust** : [s. 28(3a), Industrial Finance Corporation Act] न्यासतः धारित करना
- hold inquiry** : [art. 311(2), second prov. (b), Const.] जांच करना
- hold meeting** : [s. 126(1), Representation of the People Act, 1951] सभा आयोजित करना; बैठक करना
- hold office** : [s. 10A(2), Industrial Finance Corporation Act, art. 56(1) and art. 156(1), Const.] पद धारण करना
- hold office during the pleasure of the authority** : [s. 11(1), Unit Trust of India Act] प्राधिकारी के प्रसादपर्यंत पद धारण करना
- hold office for life** : [s. 284(1), Companies Act] जीवनपर्यंत पद धारण करना; आजीवन पद धारण करना; जीवन भर के लिए पद धारण करना
- hold office or service by the same tenure** : [s. 20(1), Air Corporations Act] पद या सेवा उसी सेवाधृति के अनुसार धारण करना
- hold or continue** : [art. 127(1), Const.] आयोजित करना या चालू रखना
- hold out** : to represent [s. 28(1), Indian Partnership Act] व्यपदेशन करना; [s. 2(2)(ii), Chartered Accountants Act] प्रकट करना
- hold out as a candidate** : अभ्यर्थी के रूप में प्रकट करना
- hold out as a prospective candidate** : [s. 171A(a), I.P.C.] भावी अभ्यर्थी के रूप में प्रकट करना
- hold post** : पद धारण करना
- hold sittings, benches shall** : [s. 255(5), Income-tax Act] न्यायालय बैठकें करेंगे
- hold to bail** : [s. 40(b), Inland Vessels Act] जमानत लेना
- hold under trust** : [s. 11(1)(c), Income-tax Act] न्यास के अधीन धारण करना; न्यास के अधीन धारित करना
- holder** : one who holds; a tenant, occupier, possessor or owner [s. 9, Negotiable Instruments Act] धारक; [art. 102(1)(a), Const.] धारण करने वाला
- holder for value** : मूल्यार्थ धारक

holder in due course : one who has taken a bill of exchange complete and regular on the face of it, before it was overdue and who took it in good faith and for value without notice of any defect in it [s. 9, *Negotiable Instruments Act*] सम्यक् अनुक्रम-धारक; सम्यक् अनुक्रम में धारक

holder of a bill : बिल धारक; विनियमपत्र धारक

holder of a charge by way of demise : [s. 535(6), *prov., Companies Act*] पट्टांतरण के रूप में भार का धारक

holder of a cheque : चैक धारक

holder of a decree : [Or. 21, r. 18(1)(b), *C.P.C.*] डिक्री का धारक

holder of a decree of court : [Or. 21, r. 29, *C.P.C.*] न्यायालय की डिक्री का धारक

holder of a passport : [s. 10(7), *Passports Act*] पासपोर्ट का धारक

holder of a restricted certificate : [s. 2(d), *Chartered Accountants Act*] निर्बंधित प्रमाणपत्र धारक

holder of debenture : डिबेंचर का धारक; डिबेंचर धारक

holder of family certificates : [sch. I, item 53, *exemp. (e), Indian Stamp Act*] कौटुंबिक प्रमाणपत्रों का धारक

holder of preference shares : [s. 4(1)(b), *Companies Act*] अधिमानी अंशों (शेयरों) का धारक

holder of the bill of exchange : [s. 147(4)(d), *Companies Act and s. 145(b), ill., Indian Contract Act*] विनियमपत्र का धारक; विनियमपत्र धारक

holder of the licence : [s. 3, *Arms Act*] अनुज्ञप्ति का धारक; अनुज्ञप्ति धारक

holder of the shares specified in the warrant : [s. 270(4), *Companies Act*] अधिपत्र में विनिर्दिष्ट अंशों (शेयरों) का धारक

holder's right in respect of the security : [s. 19(2), *Foreign Exchange Regulation Act*] प्रतिभूति की बाबत धारक का अधिकार

holding : the land which is held by a person [sch. I, para (3), *Insurance Act*] धृति

holding arrangement : [s. 2(dd), *Water (Prevention and Control of Pollution) Act*] जमाव-व्यवस्था

holding authority : नियंत्रि प्राधिकारी

holding company : [s. 77(2), *Companies Act*] नियंत्रि कंपनी

holding company of its subsidiary : [s. 239(1), *Companies Act*] उसकी समनुषंगी की नियंत्रि कंपनी

holding himself out to be the importer, any person : [s. 2(26), *Customs Act*] अपने को आयातकर्ता व्यपदिष्ट करने वाला व्यक्ति

holding of elections : [s. 21, *Manipur (Hill Areas) District Councils Act*] निर्वाचन कराना

holding office : [art. 90, *Const.*] पद धारण करने वाला

holding out : [s. 28, *Indian Partnership Act*] व्यपदेशन करना

holding over : the continuance after the termination of the lease of the relation of landlord and tenant with the assent of both parties and the overt act, by which the relation might be continued, may be either the receipt of rent by the landlord, or his assent to the continuance of the tenancy by other act or words [s. 116, *T.P. Act*] अतिधारण

holiday : a day of exemption or cessation from work (generally does not include Sunday) [s. 57(9), *Indian Evidence Act*] अवकाशदिन; अवकाश

holiday home : [s. 36(4), *prov., Income-tax Act*] अवकाश-गृह

holiday remuneration : [s. 123(2), *Companies Act*] अवकाश पारिश्रमिक

holidays, weekly : [s. 21, *Beedi and Cigar Workers (Conditions of Employment) Act*] साप्ताहिक छुट्टी; साप्ताहिक अवकाश

hollow : [s. 2(6), *Indian Forest Act*] खोखला

holograph : स्वलेखन

holy order, to take : [s. 136, *ill. (i), Indian Succession Act*] सन्यास लेना

homage : श्रद्धांजली

home : 1. institutions whether called orphanages, homes for neglected women or children, widows' home or by any other name, maintained or intended to be maintained for reception, care, protection and welfare of women or children [s. 2(d), *Orphanages and Other Charitable Homes (Supervision and Control) Act*] आश्रय; होम; 2. residence of one's family [s. 24(2)(i), *Emigration Act*] घर; गृह

Home Affairs; Ministry of : गृह मंत्रालय

home, after care : उत्तर-रक्षागृह; पश्चात्-रक्षागृह

home based personnel : स्वदेश स्थित कार्मिक; भारत आस्थानी कर्मचारी

home consumption : 1. [s. 280 ZD, *Income-tax Act*] देश में उपभोग; 2. [s. 15(a), *Customs Act*] देशी उपभोग

home country : [s. 10(6)(i)(b), *Income-tax Act*] अपना देश

home district in India : [s. 10(5)(i)(a), *Income-tax Act*] भारत में गृह-जिला

Home Guard : [s. 3(d), *Parliament (Prevention of Disqualifications) Act*] होम गार्ड

home leave passage : स्वदेशी छुट्टी यात्रा व्यय; गृह छुट्टी यात्रा व्यय

home, matrimonial : दंपति गृह; दंपत्य निवास

Home Science Assistant : गृह विज्ञान सहायक

Home Secretary : गृह सचिव

homestead : a house with its dependent buildings and offices [s. 65, *Cr. P.C.*] वासस्थान; वासभूमि

home surroundings : [s. 14(a), *Probation of Offenders Act*] घर का माहौल; घर का वातावरण

home town : one's native town स्वनगर

home travel concession : गृह यात्रा रियायत

home worker : [s. 2(f)(i), *Beedi and Cigar Workers (Conditions of Employment) Act*] गृह कर्मकार

homicide : the killing of a human being by another human being [s. 299, *I.P.C.*] मानव वध

homicide, culpable : [s. 304, *I.P.C.*] आपराधिक मानव वध

homologue : that which is of the same essential nature [sch. II, pt. B, *Workmen's Compensation Act*] समजात; [sch., entry 9, *Factories Act*] होमोलोग

homonymous : [s. 10, *Geographical Indications of Goods (Registration and Protection) Act*] समनाम

homonymous geographical indication : [s. 5(c), *Competition Act*] श्रुतिसम भौगोलिक उपदर्शन

honest concurrent use : [s. 12(3), *Trade and Merchandise Marks Act*] सद्भावपूर्वक समवर्ती उपयोग

honest mistake of fact : [s. 603(4)(b), *Companies Act*] तथ्य की ईमानदारी से हुई भूल; ईमानदारी से हुई तथ्य विषयक भूल

honestly and faithfully : [s. 13, *Navy Act*] ईमानदारी से और वफादारी से

honorarium : a voluntary fee paid especially to a professional man for his services [s. 14(2), *prov., Khadi and Village Industries Commission Act*] मानदेय

honorary : अवैतनिक; सम्मानिक; मानद्

honorary advisor on standardisation to the Government of India : [s. 3(1)(c), *Export (Quality Control and Inspection) Act*] मानकीकरण के लिए भारत सरकार का अवैतनिक सलाहकार

honorary associate : [s. 4(1)(i), *Cost and Works Accountants Act*] सम्मानिक सहयोगी

honorary capacity : [s. 10(6)(iv), *Income-tax Act*] अवैतनिक रूप में

honorary degree : [s. 5(5), *North-Eastern Hill University Act*] सम्मानिक उपाधि

honorary fellow : [s. 4(1)(i), *Cost and Works Accountants Act*] सम्मानिक अध्येता

honorary judge : अवैतनिक न्यायाधीश

honorary member : [s. 3(2), *Cinematograph Act*] अवैतनिक सदस्य

honorary professor : 1. [sch. item 20(2)(d)(iv), *Aligarh Muslim University Act*] अवैतनिक आचार्य; 2. [sch., item 17(5)(c)(iv), *North-Eastern Hill University Act*] मानद आचार्य

honorable prefix : सम्मान शब्द

honour : 1. to accept and comply with the terms of (a bill of exchange) [s. 25(3), *Sale of Goods Act*] आदर करना; आदरण करना; 2. respect, high estimation आदर; मान; 3. to accept and pay when due स्वीकार करके शोध्य होने पर संदाय करना

honour a cheque : चेक का भुगतान

honour, acceptor for : [s. 7, *Negotiable Instruments Act*] आदरणार्थ प्रतिगृहीता

honour bill of exchange : [s. 25(3), *Sale of Goods Act*] विनिमयपत्र का आदरण करना

honour, for : [s. 7, *Negotiable Instruments Act*] आदरणार्थ

honour, payment for : आदर के लिए संदाय; आदरणार्थ संदाय

honour test, degree of : प्रवीणता उपाधि का परीक्षण

honours : [second sch., item No. 16(XV), *Jawaharlal Nehru University Act*] सम्मानक

honours course : आनर्स पाठ्यक्रम; प्रवीण पाठ्यक्रम

hook : [s. 29(3), *expln. (b), Factories Act*] हुक; हुक लगाना

hopelessly time-barred : desperately barred by time नितांत समय-वर्जित

horizontal plane : क्षैतिज समतल

hormone : [second sch., item 3, *Drugs and Cosmetics Act*] हार्मोन

horn : [s. 2(4)(b)(iii), *Indian Forest Act*] सींग

horrible : [s. 2(a)(iii), *Young Persons (Harmful Publications) Act*] भयावह

horse de combat : [art. 3, *Geneva Conventions Act*] युद्ध के अयोग्य हो गए हैं

horse power : a point for measuring the work of a prime mover [first sch., form E, item 7, *Motor Vehicles Act*] अश्व शक्ति; हार्स पावर

horse racing : [s. 30, *Indian Contract Act*] घुड़दौड़; घोड़ों की रेस

horticultural commodity : [sch., pt. II, *Minimum Wages Act*] उद्यान-कृषि संबंधी वस्तु; उद्यान-कृषिवस्तु

horticultural crop : [s. 2(a), *Destructive Insects and Pests Act*] उद्यान-कृषि फसल

horticultural operations : उद्यान-कृषि संक्रियाएं; बागवानी संक्रियाएं

horticulture : [s. 3(a), *Employment Exchanges (Compulsory Notification of Vacancies) Act*] उद्यान-कृषि; बागवानी

Horticulture Inspector : उद्यान-कृषि निरीक्षक; बागवानी निरीक्षक

horticulture mistry : उद्यान-कृषि मिस्त्री; बागवानी मिस्त्री

horticulture produce : [s. 5(1)(ix), *Wealth-tax Act*] उद्यान कृषि-उपज

Horticulture Superintendent : उद्यान-कृषि अधीक्षक; बागवानी अधीक्षक

Horticulture Supervisor : बागवानी पर्यवेक्षक; उद्यान-कृषि पर्यवेक्षक

Horticulturist : बागवानी विशेषज्ञ; उद्यान-कृषि विशेषज्ञ

hosiers and rope : [sch. V, item 32, *Income-tax Act*] होजरी और रस्सी

hospital attendant : [s. 5(1), *Assam Rifles Act*] अस्पताल परिचारक

hospital, infectious diseases : संक्रामक रोग अस्पताल

hospital leave : अस्पताली छुट्टी

hospital steward : चिकित्सालय स्टूर्वर्ड; अस्पताल स्टुअर्ड

hospital storekeeper : चिकित्सालय भंडारी

hospitality : आतिथ्य; सत्कार

hospitality grant of the Government of India : भारत सरकार का आतिथ्य अनुदान

host country : [s. 2(k), *South Asian University Act*] अतिथेय देश

host government : [s. 2(l), *South Asian University Act*] अतिथेय सरकार

host State : [Annex on Implementation and Verification, pt. I, definitions, 8, *Chemical Weapons Convention Act*] मेजबान राज्य

hostages, taking of : [1st sch., Art. 3(1)(b), *Geneva Conventions Act*] बंधक बनाना

hostel : [s. 5(9), *Aligarh Muslim university Act*] छात्रावास; होस्टल

hostel of the University : विश्वविद्यालय का छात्रावास

hostel or boarding house : [s. 10(a), *Women's and Children Institutions (Licensing) Act*] होस्टल या बोर्डिंग हाउस

Hostel Superintendent : छात्रावास अधीक्षक; होस्टल अधीक्षक

Hostel Warden : छात्रावासपाल; छात्रपाल

Hostess : सत्कारिणी

hostile : [s. 17(2)(p), *Naval and Aircraft Prize Act*] शत्रु का; पक्षद्रोही; विरोधी

hostile discrimination : प्रतिकूल विभेद

hostile tribes : [s. 2(1), *Assam Rifles Act*] विरोधी जनजातियां

hostile witness : पक्षद्रोही साक्षी

hostilities : [art. 3, *Geneva Conventions Act*] शत्रुकार्य

hostility : act of warfare; war [s. 2(c), *Naval and Aircraft Prize Act*, s. 3(b), *Indian Soldiers (Litigation) Act* and s. 57(11), *Indian Evidence Act*] संघर्ष

hotch pot : blending and mixing of property belonging to different persons in order to divide it अविभक्त संपत्ति

hotch-potch : a commixture of property in order to secure an equitable division amongst children; in Hindu Law joint property of the Hindu undivided family सम्मिश्रित/अविभक्त संपत्ति; कौटुंबिक संपत्ति

hotel : [s. 2(a), *Protection of Civil Rights Act*, s. 3(e), *Registration of Foreigners Act* and art. 15(2)(a), *Const.*] होटल

hotel expenses : [s. 36(3), Income-tax Act] होटल व्यय

hotel industry : [s. 2(c), Industrial Finance Corporation Act] होटल उद्योग

hour : 1. [s. 36(4), Sale of Goods Act] समय; 2. a division of time; sixty minutes घंटा

hour rate : घंटा दर

hours of business : [s. 47, Indian Contract Act] कारबार के घंटे

hours of polling : [s. 21(2)(g), Presidential and Vice-Presidential Elections Act] मतदान का समय

hours of work : [s. 2(f), Motor Transport Workers Act] काम के घंटे

hours, such number of : [s. 7(1), Child Labour (Prohibition and Regulation) Act] उतने घंटे

house : a place of dwelling or habitation [s. 65, Cr. P.C.] गृह; घर; सदन; मकान

house accommodation : [s. 2(vi)(e)(2), Payment of Wages Act] गृह वास-सुविधा

house breaker : [s. 105, I.P.C.] गृहभेदक

house breaking : [s. 105, I.P.C.] गृहभेदन

house breaking by night : [s. 446, I.P.C.] रात्रौ गृहभेदन; रात में गृहभेदन

house building advance : गृह-निर्माण अग्रिम

house-drain : [s. 2(15), Delhi Municipal Corporation Act] मोरी

house gully : [s. 2(22), Delhi Municipal Corporation Act] सफाई गली

household : 1. [s. 4, ill. (b), Indian Easements Act] गृहस्थी ;
2. [s. 8(2), prov., Census Act] परिवार

household effects : घर गृहस्थी का सामान (चीज-बस्त)

household goods : [sch. III, annex. A, Court-fees Act] घर गृहस्थी का सामान

household utensils : 1. [sch., item. 10, Khadi and Village Industries Commission Act] घरेलू बर्तन; 2. [s. 5(1)(viii), Wealth-tax Act] गृहस्थी के बर्तन

householder : गृहस्थ

House Inspector : भवन निरीक्षक

house keeper : गृह-प्रबंधक; हाउस कीपर

house of correction : [s. 150(1), Navy Act] सुधार गृह

House of Parliament : [art. 59(1), Const.] संसद् का सदन

House of the Legislature : [art. 59(1), Const.] विधान-मंडल का सदन

House of the People : the lower chamber of the Indian Parliament [long title, Delimitation Act and art. 79, Const.] लोक सभा

house property : गृह संपत्ति

house rent : मकान किराया

House Surgeon : हाउस सर्जन

House-Tax Collector : गृह-कर कलेक्टर

house trespass : [s. 442, I.P.C.] गृह अतिचार

house trespass, lurking : [s. 443, I.P.C.] प्रच्छन्न गृह अतिचार

Houses, two : [art. 79, Const.] दो सदन

housing : 1. [s. 16(c), Plantations Labour Act] आवासन; गृह-निर्माण; 2. [s. 3(c)(iii), Collection of Statistics Act] आवास

housing accommodation : [s. 10(20A), Income-tax Act] निवास-स्थान; आवास-स्थान

housing account : [s. 4(1)(a), Coal Mines Labour Welfare Fund Act] आवासन खाता

Housing Adviser : आवास सलाहकार

Housing and Urban Development Finance Corporation (Private) Limited : आवास और नगरीय विकास वित्त निगम (प्राइवेट) लिमिटेड

Housing Board : [s. 7(2)(d), Payment of Wages Act] आवासन बोर्ड

Housing Commissioner : आवास आयुक्त

housing complex : आवासीय प्रक्षेत्र

Housing Co-operative Society : सहकारी आवास सोसाइटी

housing facility : [s. 15, Plantation Labour Act] आवास सुविधा

Housing Inspector : आवास निरीक्षक

housing of displaced persons : विस्थापित व्यक्तियों का आवासन

housing or building scheme : [s. 27A(1)(d), Insurance Act] आवासन या निर्माण स्कीम

housing society : [s. 80P(2)(f), Income-tax Act] आवासन सोसाइटी

hoy, barge, boat, aircraft : [s. 59, Navy Act] हाय, बार्ज, नौका, वायुयान

hull : [s. 5(1), Inland Vessels Act] हल

huller type : [s. 5(4)(d), Rice Milling Industry (Regulation) Act] धान से भूसी उतारने वाली प्रकार की

human being : [s. 2(a), Prevention of Cruelty to Animals Act, 1960] मनुष्य; मानव

human body : [ch. XVI, I.P.C.] मानव-शरीर

human conduct : [s. 114, Indian Evidence Act] मानवीय आचरण

human consumption : मानवीय उपभोग

human corpse : [s. 297, I.P.C.] मानव शव

human dwelling : [s. 103(thirdly), I.P.C.] मानव आवास

Human Ecologist : मानव परिस्थिति-विज्ञानी; मानव परिस्थितिकीविज्ञ

human environment : [introduction, Environment (Protection) Act] मानवीय पर्यावरण

human food : [s. 2(h), Manipur (Hill Areas) District Councils Act] मानवीय भोजन; मानव भोजन

human life : [s. 81(b), I.P.C.] मानव जीवन; मनुष्य जीवन

human or animal agency : [s. 2(g), Factories Act and s. 3(d), Central Silk Board Act] मानव या पशु द्वारा

human work of art : [s. 2(1)(b), Antiquities and Art Treasures Act] मानवीय कलाकृति

humane : having the feelings proper to man kind; tender [s. 9(e), Prevention of Cruelty to Animals Act, 1960] दयालु

humane manner : [s. 3(1)(a), National Capital Territory of Delhi Laws (Special Provisions) Act] मानवोचित रीति

humane conditions : [art. 42, Const.] मानवोचित दशाएं

humane treatment : [s. 9(k), Prevention of Cruelty to Animals Act, 1960] दयालुतापूर्ण बर्ताव

humanism : [art. 51A(h), Const.] मानववाद

humanitarian ground : मानव हित का आधार; मानवीय आधार

humanities : the branches of learning regarded as having primarily a cultural character and usually including languages, literature, history, mathematics and philosophy [s. 14(d), Institutes of Technology Act] मानविकी

humanity, due care and : [s. 17(2)(b), Prevention of Cruelty to Animals Act, 1960] सम्यक् सतर्कता और सहृदयता

humanity, law of : [1st sch., art. 63, Geneva Conventions Act] मानवीय विधि

humidification : [s. 15(1)(a), Factories Act] नमीकरण

humidity : moisture; a moderate degree of wetness [s. 15(1), Factories Act] नमी; आर्द्रता

humiliating : [1st sch., art. 3(c), Geneva Conventions Act] अपमानजनक

humpshunting : [rule 131(i)(3), Red Tariff No. 19] हंपशंटिंग

hundi : [s. 60(1), C.P.C.] हुंडी

hunger strike : भूख हड़ताल

hurricane : [s. 33B(i), Income-tax Act] तूफान

hurt : 1. to cause pain to; to damage उपहति करना; 2. a bodily injury [s. 319, I.P.C.] उपहति

husband : a man joined to a woman by marriage [s. 120, Indian Evidence Act] पति

husbandry : the business of a farmer; tillage [s. 530(2), prov., Companies Act] कृषि; खेती

husbandry, animal : पशुपालन

husbandry, implements of : [s. 60(1), prov.(b), C.P.C.] खेती के उपकरण

husk : [s. 3(h), Coir Industry Act] छिलका

hydrants : a connection for attaching a hose to a water-main or a fire-plug [s. 2 (xxxix), Cantonments Act] बंबा

Hydraulic Research Centre : जलीय अनुसंधान केंद्र

hydrocarbon : [s. 2(m), Oil Industry (Development) Act] हाइड्रोकार्बन

hydro-electric : [s. 12(b) Damodar Valley Corporation Act] जलविद्युत

hydro-electric supply undertaking : [s. 2(1)(iii), Emergency Risks (Undertakings) Insurance Act] जल-विद्युत प्रदाय उपक्रम

hydrographic survey : जलराशि सर्वेक्षण

hydrographic survey and preparation of navigational chart : जलराशि सर्वेक्षण और नौ-परिवहन संबंधी चार्ट तैयार करना

hydrophobic cement : [1st ch., entry No. 2502.20, C.E.T. Act] जल विरोधी सीमेंट

Hygiene Officer : स्वच्छता अधिकारी

hygienic condition : 1. [s. 33D(a), Drugs and Cosmetics Act] स्वास्थ्यकर परिस्थिति; 2. [s. 20(1), Factories Act] स्वास्थ्यकर दशा; आरोग्य संबंधी दशा

hygienic purposes : [s. 177, Cantonments Act] आरोग्य संबंधी प्रयोजन

hypothecation : pledging or pawning; a lien on property [s. 3(c), T.P. Act and s. 4(3)(b), Coking Coal Mines (Emergency Provisions) Act] आडमान

hypothecation of different assets : [s. 17(1), prov., Assam Sillimanite Limited (Acquisition and Transfer of Refractory Plant) Act] विभिन्न आस्तियों का आडमान